

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 754 TO BE ANSWERED ON: 29.11.2024

Namo Drone Didi Scheme

754: DR. M P ABDUSSAMAD SAMADANI:
SHRI RAJESH RANJAN:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the total number of drones distributed to women Self Help Groups (SHGs) under the Namu Drone Didi scheme, State-wise;
- (b) the measures taken/proposed to be taken by the Government to create awareness and train women SHGs to handle drones;
- (c) the details of total expenditure incurred by the Government in training and conducting these awareness campaigns;
- (d) whether the Government is considering to prioritise distributing drones to women in the coastal belt of Kerala, which can enhance their livelihood opportunities; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS
(SMT. ANUPRIYA PATEL)

(a): The Cabinet approved Central Sector Scheme 'NAMO DRONE DIDI' for providing 15,000 Drones to the Women Self Help Groups (SHGs), during the period of 3 years (2023-24 to 2025-26) with a view to provide sustainable business and livelihood support to them. 1094 drone have been distributed to drone didis of SHGs by lead Fertilizer Companies in 2023-24 using their internal resources. The State-wise allocation of 1094 drones is attached at **Annexure -A**. Out of these 1094 drone distributed to drone didis, 500 drones have been distributed under the Namu Drone Didi Scheme. The State-wise detail of 500 drones is placed at **Annexure- B**.

(b): Under the Namu Drone Didi scheme, the training is included in the package of drone supply:

- i. Fifteen days training at Remote Pilot Training Organization (RPTO) recognized by Director General of Civil Aviation (DGCA) has been imparted to the Namu Drone Didis under the first phase of the scheme by Fertilizer Companies through their internal resources. For the second phase of the scheme, provisions have been made for training to the Namu Drone Didis in the operational guidelines issued by D/o. Agriculture & Farmers Welfare under the Namu Drone Didi Scheme.

- ii. The training covers drone flying, understanding provisions of Drone Rules, SOPs for nutrient and pesticide application, drone flying practice and minor repair and maintenance of Drones.
- iii. The training for agriculture purpose is conducted by a team consisting of drone manufacturers, experts from Central/State Institutes like SAUS, KVKS, ICAR institutes etc.
- iv. The other member/ family member of the SHG with inclination to take up repairs of electrical goods, fitting and mechanical works are selected by the State Level committee who are trained as drone assistant for 5 days.
- v. Awareness generation regarding the benefits of usage of drones by NDDs is being done by the Pradhan Mantri Kisan Samridhi Kendras (PMKSKs) developed as hubs for handholding of NDDs. Further, in addition to the drone pilot training imparted to the NDDs, entrepreneurship trainings have been provided by the Fertilizer Companies to NDDs for enhancing their proficiency/knowledge about usage of drones.

(c): Under the Namu Drone Didi Scheme, no expenditure has been incurred, by the Government of India, in respect of training and raising awareness campaigns towards the drones provided to SHGs.

(d) & (e): Out of the total 17 drones distributed by the Fertilizer Companies in the State of Kerala, 2 have been allocated under the Namu Drone Didi Scheme.

State Level Committees is responsible for selection of appropriate clusters for drone uses, selection of progressive Cluster Level Federations and Women SHGs under DAY-NRLM in the states in the identified clusters for providing drones, selection of members of women SHGs for drone pilot and drone assistant training, assessment of district-wise drone uses, identification of existing gap, availability and future requirements of drones uses providing/ensuring business to selected women SHGs in coordination with Lead Fertilizer Company and pesticides companies etc.

Annexure A

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 754 for answering on 29.11.2024

S. No	State Name	No. of Drones Provided
1.	Andhra Pradesh	108
2.	Assam	28
3.	Bihar	32
4.	Chhattisgarh	15
5.	Goa	1
6.	Gujarat	58
7.	Haryana	102
8.	Himachal Pradesh	4
9.	J&K	2
10.	Jharkhand	15
11.	Karnataka	145
12.	Kerala	51
13.	Madhya Pradesh	89
14.	Maharashtra	60
15.	Odisha	16
16.	Punjab	57
17.	Rajasthan	40
18.	Tamil Nadu	44
19.	Telangana	81
20.	Uttar Pradesh	128
21.	Uttarakhand	3
22.	West Bengal	15
Total		1094

Annexure B

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 754 for answering on 29.11.2024

S. No	State Name	No. of Drones Provided
1	Andhra Pradesh	96
2	Assam	9
3	Bihar	5
4	Chhattisgarh	12
5	Gujarat	18
6	Haryana	22
7	Himachal Pradesh	4
8	Jharkhand	1
9	Karnataka	82
10	Kerala	2
11	Madhya Pradesh	34
12	Maharashtra	30
13	Odisha	12
14	Punjab	23
15	Rajasthan	19
16	Tamil Nadu	17
17	Telangana	72
18	Uttar Pradesh	32
19	Uttarakhand	3
20	West Bengal	7
Total		500
